

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 840 OF 2017 IN
APPEAL NO. 330 OF 2017

Dated: 12th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited

.... Appellant(s)

Versus

GRIDCO Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. Anand Shrivastava
Mr. Shivam Sinha
Mr. Nishant Talwar for R-3

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **13.11.2018.**

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson